



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

N O T I C E

IT IS FOR INFORMATION TO ALL CONCERNED THAT ANY URGENT MATTERS DURING THE PERIOD OF ENSUING PUJA VACATION IN THE RESPECTIVE PERMANENT BENCHES OF ITANAGAR, KOHIMA AND AIZAWL MAY BE FILED AT THE PRINCIPAL SEAT.

BY ORDER

Dated, Guwahati, the 5th of October, 2021.